

2020
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 740 – A

Dated, Calcutta, the 13th February, 2020

From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

**Sub. : Filling up of post of registrar on deputation basis at National
Commission for Protection of Child Rights, New Delhi.**

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular being No. A-11014/01/2019-Admn/116571 dated. 20.01.2020, alongwith its enclosures (Application Format) received from the National Commission for Protection of Child Rights, New Delhi, inviting willingness for filling up of the post of Registrar on deputation basis at National Commission for Protection of Child Rights, New Delhi is being **uploaded** in the website of commission (www.ncpcr.gov.in) as well as the website of the Hon'ble Court (www.calcuttahighcourt.gov.in) for information of the officers of West Bengal Judicial Service, fulfilling the eligibility criteria as mentioned therein.

As such, I am to request you to inform the eligible judicial officers to visit the said website and download the content and, if willing, to forward their filled in application (in prescribed proforma) alongwith requisites, as sought for, to reach the Hon'ble Court on or before **24.02.2020** for further necessary action in the matter at this end.

Yours faithfully,

SD/=

Registrar (Judicial Service)